GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:2036 ANSWERED ON:09.03.2010 BRAVERY AWARD TO CHILDREN Pratap Narayanrao Shri Sonawane

Will the Minister of HOME AFFAIRS be pleased to state:

- (a): the details of the criteria for selection of children for the National bravery awards; and
- (b): the details of children conferred the said award during each of the last three years and the current year, State Wise;

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS(SHRI MULLAPPALLY RAMACHANDRAN)

- (a): National Bravery Awards are administered by the Indian Council for Child Welfare (ICCW) which is a non-Government organization and does not come under the administrative purview of the Ministry of Home Affairs. However, the information has been obtained from the ICCW, according to which of these awards are given to children between the age of 6-18 years for "an act of spontaneous selfless service in the face of risk to life or threat of physical injury and or /an act of courage and daring against a social evil/crime".
- (b): A list of the children conferred the said award during each of the last three years and the current year, State-wise is annexed.